

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 25th MARCH, 1977.

NOTIFICATION
INCOME-TAX

No. 1686 (F.No. 261/12/77-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and all other powers enabling it in this behalf and in partial modification of Board's Notification No. 1191 (F.No. 261/20/75-ITJ) dated 1st January, 1976 and No. 1447 (F.No. 261/20/75-ITJ) dated 21.8.1976 the Central Board of Direct Taxes, hereby direct that the Appellate Assistant Commissioners of the Ranges specified in Column (1) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax or Supertax in the Incometax Circles by the Income-tax Officers specified in the corresponding entry in Col. (2) thereof:-

SCHEDULE

Range (1)	Incometax Circles and Incometax Officers. (2)
1. AAC Bangalore Range-I (HQ), Bangalore.	1. Circle-I, Bangalore. 2. In respect of orders passed by the ITO, Bangalore Circle (old). 3. In respect of orders passed by the ITOs, Chamrajpet.
2. AAC Bangalore Range-II, Bangalore.	1. Circle-II, Bangalore. 2. Salary Circle, Bangalore. 3. Mandya Circle, Mandya. 4. Mysore Circle, Mysore. 5. Coorg Circle, Mercara. 6. Kolar Circle, Kolar. 7. Tumkur Circle, Tumkur. 8. Chitradurga Circle, Chitradurga. 9. Davangere Circle, Davangere. 10. Spl. Survey Circle, Bangalore. 11. Chinnoga Circle, Chinnoga.
3. AAC Bangalore Range-III, Bangalore.	1. Company Circle, Bangalore. 2. Incometax Officer, Trust Circle, Bangalore. 3. Incometax Officer, Foreign Section, Bangalore.

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|---------------------------|--|
| 1. | 2. |
| 4. S.A. K. ...
(1) ... | <ol style="list-style-type: none"> 1. ... 2. ... 3. ... 4. ... 5. ... 6. ... 7. ... 8. ... |
| 5. S.A. K. ...
(1) ... | <ol style="list-style-type: none"> 1. ... 2. ... 3. ... 4. ... 5. ... |
| 6. S.A. K. ...
(1) ... | <ol style="list-style-type: none"> 1. ... 2. ... 3. ... 4. ... |

Income-tax Circles, and on District or part of District as may be ordered by this notification. There are changes in the ...; ... arising out of the ... made in the ... and on District or part of District as may be ordered by this notification before the ... of the ... of the ... that income-tax Circles, ... of District or part thereof is transferred ... the date this notification takes effect ... and dealt with by the ... of the ... of the ... to whom the ... and on District or part thereof is transferred.

This notification shall take effect from 1.1.1977.

(Sd/-) ...
Under Secretary, Central Board of Direct Taxes.

NOTE: This notification has been necessary to ... the ... of the ... to the ... of the ... by this ... (...) ... of a ... and ... to be ... of the ...).

Very truly yours,

2. ...
1. ...
 2. ...